

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 412 of 2016 IN APPEAL NO.193 OF 2016**

**Dated : 19<sup>th</sup> September, 2016**

**In the matter of:**

**Raichur Sholapur Transmission Co. Ltd.**

**Vs.**

**Power Grid Corporation of India Ltd. & Ors.**

**.....Appellant(s)**

**.....Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **27/10/2016.**

**Court Master**

dk